

Notification of the Ministry of Fisheries, Animal Husbandry and Dairying

मत्स्यपालन, पशुपालन और डेयरी मंत्रालय में राज्य मंत्री (डा. संजीव कुमार बालियान) : महोदय, मैं पशुओं के प्रति क्रूरता का निवारण अधिनियम, 1960 की धारा 38क के अधीन पशुओं के प्रति क्रूरता का निवारण (पशुपालन प्रथाएं और प्रक्रियाएं) नियम, 2023 को प्रकाशित करने वाली मत्स्य पालन, पशु पालन और डेयरी मंत्रालय (पशु पालन और डेयरी विभाग) की अधिसूचना सं.सा.का. नि. 208 (अ), दिनांक 21 मार्च, 2023 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 10297/17/23]

I. Notifications of the Ministry of Commerce and Industry

II. Reports and Accounts (2022-23) of various Companies, Boards, Councils, etc. and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI ANUPRIYA SINGH PATEL): Sir, I lay on the Table—

- I. (i) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) Notification No. G.S.R 819 (E), dated the 6th November, 2023, publishing the Rubber (Amendment) Rules, 2023, under sub section (3) of Section 25 of the Rubber Act, 1947.

[Placed in Library. See No. L.T. 10942/17/23]

- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Commerce), under sub-section (3) of Section 55 of the Special Economic Zones Act, 2005, along with statements of Objects and Reasons and Explanatory Memoranda:-

- (1) G.S.R. 334 (E), dated the 1st May, 2023, publishing the Special Economic Zones (Second Amendment) Rules, 2023.
- (2) G.S.R. 481 (E), dated the 5th July, 2023, publishing the Special Economic Zones (Third Amendment) Rules, 2023.
- (3) G.S.R 824 (E), dated the 7th November, 2023, publishing the Special Economic Zones (Fourth Amendment) Rules, 2023.

[Placed in Library. For (1) to (3) See No. L.T. 10423/17/23]

- (4) G.S.R. 881 (E), dated the 6th December, 2023, publishing the Special Economic Zones (Fifth Amendment) Rules, 2023.

[Placed in Library. See No. L.T. 10943/17/23]

II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Sixth Annual Report and Accounts of the Government e-Marketplace (GeM), for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10426/17/23]

- (ii) (a) Fifty-second Annual Report and Accounts of the PEC Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Performance Review of the above Company, for the year 2022-23.

[Placed in Library. See No. L.T. 10431/17/23]

(B) A copy each (in English and Hindi) of the following papers, under Section 25 of the Spices Board Act, 1986:—

- (a) Annual Report of the Spices Board India, Ernakulam, Kerala, for the year 2022-23.
- (b) Annual Accounts of the Spices Board India, Ernakulam, Kerala, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 10732/17/23]

(C) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 19 of the Marine Products Export Development Authority Act, 1972:-

- (a) Annual Report and Accounts of the Marine Products Export Development Authority (MPEDA), Kochi, Kerala, for the year 2022-23, together with the Audit Report of Comptroller and Auditor General of India on the Account.

- (b) Review by Government on the working of the above Authority.

[Placed in Library. See No. L.T. 10434/17/23]

(D) A copy each (in English and Hindi) of the following papers:-

- (i) (a) Sixtieth Annual Report and Accounts of the Basic Chemicals, Cosmetics and Dyes Export Promotion Council (CHEMEXCIL),

Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 10435/17/23]

- (ii) (a) Sixty-eighth Annual Report and Accounts of the Plastics Export Promotion Council (PLEXCONCIL), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 10432/17/23]

- (iii) (a) Annual Report of the Shellac and Forest Products Export Promotion Council (SHEFEXIL), Kolkata, West Bengal, for the year 2022-23.

- (b) Annual Accounts of the Shellac and Forest Products Export Promotional Council (SHEFEXIL), Kolkata, West Bengal, for the year 2022-23, and the Audit Report thereon.

- (c) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 10424/17/23]

- (iv) (a) Ninetieth Annual Report and Accounts of the Pharmaceuticals Export Promotion Council of India (Pharmexcil), Hyderabad, for the year 2022-23, together with the Auditor's Report on the Account.

- (b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 10430/17/23]

- (v) (a) Annual Report and Accounts of the Services Export Promotion Council (SEPC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 10429/17/23]

- (vi) (a) Annual Report and Accounts of the Indian Diamond Institute (IDI), Surat, Gujarat, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10427/17/23]

- (vii) (a) Fifty-Seventh Annual Report and Accounts of the Gem and Jewellery Export Promotion Council (GJEPC), Mumbai, Maharashtra for the year 2022- 23, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Council.
 [Placed in Library. See No. L.T. 10433/17/23]
- (viii) (a) Sixty-eighth Annual Report and Accounts of the EEPC INDIA (formerly Engineering Export Promotion Council), Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Council.
 [Placed in Library. See No. L.T. 10428/17/23]
- (ix) (a) Sixty-ninth Annual Report of the Tea Board India, Kolkata, West Bengal, for the year 2022-23.
 (b) Sixty-ninth Annual Accounts of the Tea Board India, Kolkata, West Bengal, for the year 2022-23, and the Audit Report thereon.
 (c) Review by Government on the working of the above Board.
 [Placed in Library. See No. L.T. 10731/17/23]

Reports and Accounts (2022-23) of BISAG-N, Gandhinagar; Digital India Corporation, New Delhi; SCL, S.A.S Nagar and NIELIT, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the Bhaskaracharya National Institute for Space Applications and Geo-informatics (BISAG-N), Gandhinagar, Gujarat, for the year 2022-23, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Institute.
 [Placed in Library. See No. L.T. 10944/17/23]
- (ii) (a) Annual Report and Accounts of the Digital India Corporation, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Corporation.
 [Placed in Library. See No. L.T. 10436/17/23]